

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 28.06.2021 (MONDAY)**

**COURT – III (VIRTUAL MODE)**

**11:00 AM**

**In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

### **For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) No. 59 of 2021	Mohit Agro Commodities Processing Pvt. Ltd. Vs. Gujrat Ambuja Exports Ltd.	Vishal Dave	

### **For Directions**

<b>2.</b>	Comp. App. (AT) (Ins) No. 741 of 2020	Maharashtra Seamless Ltd. Vs. S. Hari Prasad & Ors.	Ajay Bhargava	Aditya Verma-R3
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### **For Admission (Fresh Cases)**

<b>3.</b>	Comp. App. (AT) (Ins) No. 439 of 2021	Anil Tayal Resolution Professional for M/S Horizon Buildcon Pvt. Ltd. Vs. Committee of Creditors of M/S Horizon Buildcon Pvt. Ltd.	Abhishek Anand	
<b>4.</b>	Comp. App. (AT) (Ins) No. 440 of 2021	Hitesh Rathod Vs. Ariisto Developers Pvt. Ltd. Acting through Mr. Jayesh Sanghrajka, Resolution Professional & Ors.	Aditya Dewan	

### **For Hearing**

<b>5.</b>	Comp. App. (AT) (Ins) No. 08 of 2021  <b>Part Heard</b>	Kamlesh Govind Pansuriya Vs. Bank of India & Anr.	Keith Varghese	Aditya Kumar-R1
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**02:00 PM**

**In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial), Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

**For Orders**

<b>6.</b>	I.A No. 1987 of 2020 in Comp. App. (AT) (Ins) No. 926 of 2019	Flat Buyers Association Winter Hills-77. Vs. Umang Realtech Pvt. Ltd. Through IRP & Ors.  <b>With</b>	Manoj Kumar	Manish Kumar Gupta-IRP Sumesh Dhawan Kunal Sabharwal
<b>7.</b>	Contempt Case (AT) No. 28 of 2020 in Comp. App. (AT) (Ins) No. 926 of 2019	Pooja Mining & Marbles Pvt. Ltd. Vs. Umang Realtech Pvt. Ltd. Through IRP & Ors.	Gautam Singh	Manish Kumar Gupta-IRP Sumesh Dhawan

**For Admission (Fresh Case)**

<b>8.</b>	Contempt Case (AT) No. 02 of 2021 in Comp. App. (AT) (Ins) No. 926 of 2019	Brilltech Engineers Pvt. Ltd. Vs. Manish Kumar Gupta, IRP	Ankur Singhal	
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**By order of Hon'ble Officiating Chairperson  
-sd/-  
Registrar**